

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1322 OF 2007

STATE OF TRIPURA & ORS. Appellant (s)

VERSUS

ARABINDA CHAKRABORTY & ORS. Respondent(s)

Date: 31/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA  
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s) Mr. Ravi Bhushan, Adv.  
Mr. Rinku Choudhary, Adv.  
Mr. Gopal Singh, Adv.

For Respondent(s) Mr. Avijit Bhattacharjee, Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

Mr. Ravi Bhushan learned counsel appearing for appellants  
is present. None appears on behalf of the respondents.

Let the matter be listed again on 5th June, 2013.

[ Usha Bhardwaj ]  
Court Master

[ Sneh Bala Mehra ]  
Court Master